Annexure – 7

Name of the corporate debtor: Ashapura Garments Ltd; Date of commencement of CIRP: 27-09-2021; List of creditors as on: 19.10.2021

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Comm. of Customs, Air Cargo, Mumbai	Central Govt.	N.A.	12.10.2021	48822653.00	48822653.00	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	NIL	NIL	Interest calculated upto 11.10.21. Email sent on 12.10.21 for rectification, Revised claim recd.
2	Comm. of Customs, Drawback, JNPT	Central Govt.	N.A.	13.10.2021	82331817.00	82331817.00	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	NIL	NIL	Mail sent seeking clarification on interest calculation.
	Total				**13,11,54,470.00**	**13,11,54,470.00**										